



2026:AHC:19380

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 11864 of 1982

Rahmat Ullah

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sankatha Rai
Counsel for Respondent(s)	:	S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Matter is listed under heading "Oldest pending cases for priority hearing".

- 1.The matter is listed under heading "**Oldest pending cases for priority hearing**".
2. List revised. Nobody is present on behalf of the petitioners as well as private respondent.
3. The writ petition is ***dismissed in default***.
4. In case, any of the party is aggrieved with this order, he is free to move the recall application within one month from today.

(Prakash Padia,J.)

January 28, 2026

T.S.